

TO BE PUBLISHED IN PART-II, SECTION-3, SUB-SECTION (ii) OF THE GAZETTE
OF INDIA, EXTRAORDINARY

Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, the 20th July, 2007
29 Asadha, 1929 Saka

NOTIFICATION NO. 70 /2007-Customs (N.T.)

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs (Imports), Jawaharlal Nehru Customs House, Nhava Sheva, Uran, District Raigad, Maharashtra, to act as officers specified in column (4) of the Table below in the matters relating to Show Cause Notices specified in the corresponding entries in columns (2) and (3) of the said Table, for the purposes of adjudication, namely :-

Table

Sl. No.	Show Cause Notice Number and date	Name of the party	Designation of Officer
(1)	(2)	(3)	(4)
1	C.No.SIIB/ CUS/I&G/37/2006/7995 dated 29 th May, 2006	M/s Himachal Futuristic Communications Limited, 7, (Wireless Division Unit No.11), Electronic Complex,, Chambaghat, Solan, Himachal Pradesh and Others	Commissioner of Customs (Imports and General), New Customs House, Near Indira Gandhi International Airport, New Delhi.
2	F.No. VIII(ICD)/TKD/10/SIIB/Invest/HF/60/06/17481 dated 24 th July, 2006.	M/s Himachal Futuristic Communications Limited, 7, (Wireless Division Unit No.11), Electronic Complex,, Chambaghat, Solan, Himachal Pradesh and Others	Commissioner of Customs Inland Container Depot, Tughlakabad, New Delhi.

[F.NO.437/ 04 /2007-Cus.IV]

(Anupam Prakash)
Under Secretary to the Government of India